

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT - IV**

5. **IA-1367&1531/2020 in CP(IB)-2207(MB)/2019**

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT.SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **14.12.2020**

NAME OF THE PARTIES: Mr. Satish Sadashiv Rane  
v/s.  
Shah Group Builders Ltd.

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

**The Court is convened through Video Conference.**

1. Mr. Anshu Bhanot, Ld. Counsel for the Operational Creditor present. Mr. Nitin Thakkar, Sr. Ld. Counsel for the Corporate Debtor present.
2. This is a Petition filed under section 7 during the year 2019. Number of hearings have been taken place in the past and time has been sought by the Corporate Debtor on number of occasions. The matter is now fixed for hearing on 04.01.2021. It is made clear to both parties that no further adjournment will be granted in this matter.
3. List this matter for final hearing on **04.01.2021**.

Sd/-  
**RAJESH SHARMA**  
Member (Technical)

Sd/-  
**SUCHITRA KANUPARTHI**  
Member (Judicial)